

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5727
ANSWERED ON:30.04.2013
SETTING UP OF CITIZEN COUNCIL
Kumar Shri Kaushalendra

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government is planning to set up a Citizen Council for peace and reduction of crime rate at every police station in the country including Jharkhand; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) to (b): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India, and therefore, the State Governments are primarily responsible for prevention, detection, registration and investigation of crime and for prosecuting the criminals through the machinery of their law enforcement agencies as also for protecting the life and property of the citizens. The Union Government, however, attaches highest importance to the matter of prevention of crime and therefore, has continued to urge to the State Governments/UT Administrations to give more focused attention to improving the administration of criminal justice system and take such measures as are necessary for prevention and control of crime.

A comprehensive Advisory on Prevention, Registration, Investigation and Prosecution of Crime has been issued to the State Governments/UT Administrations on 16-07-2010, where in it has, inter-alia, been advised that the States/UTs may consider setting up Community Counseling Centres (CCC) at the Police Stations for resolution of conflicts especially affecting women, children and other vulnerable sections of the society. Assistance of eminent personalities of the area, NGOs and other Governmental agencies may be taken to sustain the CCCs.